

25-4-1990

OA 455/89

Sh. E.X. Joseph, counsel for the applicant.

Sh. P.P. Khurana, counsel for the respondents.

Heard the learned counsel of both parties.

The learned counsel for the respondents has given a copy of the order dt. 18-7-1989 whereby the applicant has been offered the post of Khalasi.

The services of the applicants have also been regularised w.e.f. 18-7-1989. In view of this nothing survives in the present application. The application is disposed of accordingly. Parties will bear their own costs.

D. K. Chakravorty
(D.K. CHAKRAVORTY)
MEMBER (A)

P. K. Kartha
(P.K. KARTHA)
VICE CHAIRMAN